

(c) The Regional Provident Fund Commissioner is already taking action on the prosecution reports received by him and as such, the question of ordering investigation by the Government does not arise.

Construction of Andaman House in Calcutta

5204. SHRI MANORANJAN BHAKTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Andaman and Nicobar Government purchased land at Calcutta for construction of Andaman House; if so, when and at what price;

(b) how much has been spent on this land till date for protection railing, if any; and

(c) when the construction work of the Andaman House will be undertaken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) (a) to (c) : The Andaman & Nicobar Administration purchased land at Calcutta for the construction of Andaman House for Rs. 61,498 and the purchase was registered in January 1971. Up to June, 1982 a sum of Rs. 9,724 has been spent for protection railing. At present the question of construction of Andaman House is under examination in consultation with the C.P.W.D. Authorities at Calcutta.

इण्डोनेशिया में चीनी के कारखानों की स्थापना

5205. श्री राम लाल राही : क्या उद्योग संत्री यह बताने की कृपा करेंगे कि :

(क) क्या कुछ भारतीय फर्मों ने इण्डोनेशिया में चीनी के विद्यमान कारखानों का विकास करने में तथा नये कारखाने खोलने में सहायता देने की पेशकश की है; और

(ख) यदि हां, तो उस पर सरकार ने क्या निर्णय लिया है और तत्संबंधी ब्यौरा क्या है ?

उद्योग तथा इस्पात और खान मंत्री (श्री नारायण दत्त तिवारी) : (क) जी, हां।

(ख) भारत की एक कम्पनी ने इण्डोनेशिया में आद्योपान्त (टर्न-की) आधार पर 3000 टी०पी० डी० क्षमता वाले एक चीनी संयंत्र की स्थापना करने के लिये एक संबिदा पर हस्ताक्षर किये हैं।

Subsidy for Installation of Wind Mills in Andhra Coastal Belt

5206. SHRI G. NARSIMHA REDDY : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether it is a fact that Andhra Coastal Belt can be gainfully utilised for installing wind mills;

(b) whether Centre gives initial subsidy grant/assistance for installation of such mills by a State Government;

(c) how many States have availed of Central assistance ; and

(d) how many wind mills are proposed to be set up in Andhra Pradesh during 1982-83 with Central Assistance ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C.P.N. SINGH) :

(a) Yes, Sir.

(b) and (c) No direct subsidy or grant is given by the Centre to the States for installation of wind mills. Under a national programme, while the capital and transportation cost of wind pumps being installed demonstration and field trials in various States, including Andhra Pradesh is met by the Commission for Additional Sources of Energy. The cost of civil works is borne by the recipient.

(d) Installation of six wind mills pumps has been completed in Andhra Pradesh and of nine more is in progress. Fifty more are expected to be installed in 1982-83.